ANNEXURE

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Summary of claims received and admitted: M/S OUR FOOD PRIVATE LIMITED – 31.10.2026

Sl. No.	Category of creditor	No. of claims received	Amount claimed (₹)	No. of claims admitted	Amount admitted (₹)	Contingent claims (₹)	Claims not admitted (₹)	Claims under verification (₹)	Annexure	Remarks, If any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	112513926	1	112513926	.....	.....	.....	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	2	20390482	.....	.....	.....	.....	20390482	7	Books not handed over by the CD for claim verification
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	
9	Other creditors, if any (other than financial creditors and operational creditors)								9	
	TOTAL	**3**	**13,29,04,408**	**1**	**112513926**	.....	.....	**20390482**		

KANTIPUDI VENKATA RAO
IBBI REG.No.
IBBI/IPA-002/ IP-NO1125/
2021-2022/13675
INSOLVENCY PROFESSIONAL

Word transcription of IBBI Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Annexure–4

Name of the corporate debtor: M/s Our Food Private Limited – CIN - U15400AP2014PTC094566

Date of commencement of CIRP: 09.10.2026

List of creditors as on: 31.10.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Related party?	Voting share in CoC	Contingent claim	Mutual dues/set-off	Claim not admitted	Claim under verification	Remarks
1	M/s Avanti Finance Pvt. Ltd	23.10.26	112513926	112513926	Financial Creditor – Unsecured other than financial creditors not belonging to any class of creditors	112513926	No	100	.....	.....	.....	.....	

KANTIPUDI VENKATA RAJU
IBBI REG.No.
IBBI/IPA-002/ IP-NO1125/
2021-2022/13675
INSOLVENCY PROFESSIONAL

Annexure–7

Name of the corporate debtor: M/s Our Food Private Limited – CIN - U15400AP2014PTC094566

Date of commencement of CIRP: 09.10.2026

List of creditors as on: 31.10.2026

List of operational creditors (Government dues)

Sl. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Related party?	Voting share in CoC, if applicable	Contingent claim	Mutual dues/set-off	Claim under verification	Claim not admitted	Remarks
1	Income Tax, ITO, TDS Ward 2 (1) - Hyderabad	Central	15.10.26	946270	.....	Operational	No	.....	.....	.....	946270	.....	Books not handed over by the CD for claim verification
2	EPFO, Zonal Office – Telangana, Hyderabad	Central	26.10.26	19444212	.....	Operational	No	.....	.....	.....	19444212	.....	

KANTIPUDI VENKATA RAJU
IBBI REG.No.
IBBI/IPA-002/ IP-NO1125/
2021-2022/13675
INSOLVENCY PROFESSIONAL